

NATIONAL GREEN TRIBUNAL/ राष्ट्रीय हरित अधिकरण
EASTERN ZONE BENCH/ पूर्वी क्षेत्रीय न्यायपीठ
KOLKATA/ कोलकाता

No.08/03/2015/NGT/KOL/MISC/2015/Vol-II/ 468

Date: 04.08.2025

PUBLIC NOTICE

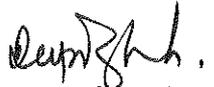
The following public complaints were received from different persons/organizations. The complaints are found to be not in conformity with NGT (Practice and Procedure) Rule, 2011, framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, aggrieved persons are at liberty to file proper application, supporting documents along with requisite court fees and supporting affidavit for initiation of judicial proceeding, if so desire and permissible in the eye of law. Both the above referred Act and Rules are available on the website <https://greentribunal.gov.in> of NGT. The detail filing procedure, including payment of court fees are also mentioned in the said Rules.

At the same time, User Manual for e-filing is also available on the website of NGT. Online payment of the required court fee can also be made through Bharatkosh.

In case any clarification is required, all applicants are liberty to inquire with the Filing Section/Counter of "National Green Tribunal, Eastern Zone Bench, Finance Centre, 3rd Floor, Block IIIB, Action Area II, New Town, Kolkata-700161" during the working hours so as to know the filing procedure.

Sl. No.	Date of Letter/email	Subject Matter	Name & Address of the Complainant
1.	By post dated 28/02/2025 Received on 06/03/2025	Complaint against the destruction of natural resources of Sundarbans, Mangrove forests and occupation of thousands of bighas of river banks and building of illegal fish ponds by some anti-social elements at Anandabad Mouza, Garanbose Village under Bharatgarh Gram Panchayat, Basanti Block, South 24 Parganas.	Bikash Sardar Village Uttar Mokamberia, PO Narayantala, PS Basanti, Dist. South 24 Parganas- 743329
2.	By post dated 31/03/2025 Received on 08/04/2025	Complaint against cutting of 30 years old Bar, Oast and Palm resulting in destruction of shelter for crows, owls, jays, parakeets, mule, batoï & crickets at Gudianali (Ichadipur) Warehouse Square, Ward No. 4, Dhenkanal Town, Nizwa Pokhari North Hooda.	Chania Kunjakant, Dhenkanal
3.	By post dated 11/02/2025 Received on 18/02/2025	Complaint against construction of G+4 building without sanction plan and without informing the partners in the joint property after the demise of Jabbar Hazir.	Md. Nowman Khan Masiuzzaman Khan Y-278/1, Khaldhai Road, Police Station, Nadial, Ward No. 140, Kolkata-700018
4.	By post dated 18/03/2025 Received on 24/03/2025	Complaint against construction of Barrage on the agricultural land of Village Darakuli, Shankarpur, Patkashasan, Gandbank, Patalipura, Belanpur, Dariha, Katpal, Talmedhai, Sorisikotha, Gambharia, Devathaal, Khandadeulia, Deopada, Bardiha, Khaparapada, Chenphauda, Madhunanda, Nakhara, Uttarpal and Kudimunda.	Ajay Kumar Behera C/o Laxmidhar Behera Darakuli, PO Palasia- 757082

5.	By post dated 03/03/2025 Received on 06/03/2025	Request from applicant Sailen Mondal (in O.A. 17/2015/EZ- Sailen Mondal Vs Howrah Municipal Corporation) to grant him job in Howrah Municipal Corporation in compensation of the case filed by him.	Sailen Mondal Rampajatala Arupara PO GIP colony, PS Jagacha, Howrah- 711112
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(Deepto Ghosh)

Registrar
Registrar
NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

Copy:

1. Website of NGT
2. Notice Board of NGT